



- 1 -

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 62/2023/EZ

In The Matter of:

Nabyendu Moulik

... Applicant

Versus

State of West Bengal & Ors.

... Respondents

AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 05, THE CHAIRMAN  
MAL MUNICIPALITY, JALPAIGURI.

INDEX

SL	PARTICULARS	ANNEXURE	PAGE
1.	Affidavit		1-4
2.	Photocopy of the Report dated 30.11.2023 submitted by the Executive Officer, Mal Municipality is annexed herewith	'R-1'	5
3.	Coloured Photographs showing the place at the time of immersion and after immersion are collectively annexed herewith	'R-2'	6-9

Filed by:-

*Prithwish Kumar Basu.*

PRITHWISH BASU

Advocate

For Mal Municipality

Email: prithwish1986@gmail.com

(M): 7980626922

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AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 05, THE CHAIRMAN  
MAL MUNICIPALITY, JALPAIGURI.

I, Sri Swapan Saha, S/o Late Narayan Saha, by faith-Hindu, and working for gain as the Chairman, Mal Municipality, having office at P.O- Mal, District" Jalpaiguri, Pin: 735221, do hereby solemnly affirm and submit as follows:-

1. That this time during immersion certain steps were taken by the Mal Municipality following safety measures.
2. That in the present year the immersion of Durga Idols and Kali Idols on 24.10.2023 and 13.11.2023 to 16.11.2023 respectively at Mal River within the Mal Municipality. All necessary arrangements were completed prior to the date of immersion for smooth running of the immersion process and also a joint inspection was held by SDO (Sub Divisional Officer), Chairman, Mal Municipality and other officials prior to the days of immersion.



-3-

3. That a report dated 30..11.2023, is been submitted by the Executive Officer, Mal Municipality with respect to the immersion process and the following arrangements were done and the same are interalia stated as follows:

- (i) Cleaning of Immersion ghats before and after immersion.
- (ii) Baricading of ghats
- (iii) Adequate lighting
- (iv) Public address system
- (v) Development CVD
- (vi) Medical Team
- (vii) Ambulance arrangements in case of medical emergency.
- (viii) Trained Volunteers by Mal Municipality were present at the time of immersion.
- (ix) JCB arrangements.
- (x) Police assistance booth and police deployment.
- (xi) Arrangement of life buoy and rope for emergency rescue.
- (xii) Fire fighting arrangements.
- (xiii) Crowd and traffic management in consultation with police authority.

Immersion of 60 (Sixty) Durga Idols, were done on 24.10.2023 and immersion of Kali Idols were done from 13.11.2023 to 16.11.2023 at Mal River. Both the immersions were completed smoothly and peacefully. Also the ghats were cleaned immediately after immersion.

Copy of the Report dated 30..11.2023 submitted by the Executive Officer, Mal Municipality is annexed herewith and marked with the letter 'R-1'.

4. That coloured photographs showing the ghat of Mal river at the time of immersion and subsequent to immersion have been taken by the officials of Mal Municipality and the same is showing clean ghat.

Coloured Photographs are collectively annexed herewith and marked with the letter 'R-2'.

5. That this deponent most humbly states and submits that the Mal Municipality with deep regard of the Solemn Orders passed by this Hon'ble Tribunal and will comply with any direction as may be directed by this Hon'ble Tribunal.

Identified by me

*Prithwish Kumar Basu.*

Advocate

✓ *Sudatama Saha.*  
2.12.2023

Deponent  
Chairman  
Mal Municipality



BEFORE THE NOTARY PUBLIC  
AT BIDHANNAGAR  
DIST.-NORTH 24 PARGANAS

VERIFICATION:

I, the deponent above- named, do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information and I believe that nothing material has been concealed there from.

Verified at Kolkata on *02* Day of December, 2023.



Identified by me

*Prithwish Kumar Basu.*

Advocate

*S. CHAUDHURI*  
\* NOTARY \*  
GOVT. OF INDIA  
Regn. No.-6584/08  
Bidhannagar Court  
Dist.-North 24 Pgs

✓ *Sudatama Saha.*  
2.12.2023.

Deponent  
Chairman  
Mal Municipality



"Answer R-1"

Ph. : (03562) 255284, 255384

Fax : 255731

e-mail : mal.municipality@gmail.com

# Office of the Councillors of Mal Municipality

P.O. MAL, DIST. JALPAIGURI, PIN - 735 221

ESTD. - 1989

Ref. No.....

Date .....

Report regarding immersion of Durga Idols and Kali Idols on 24/10/2023 and 13/11/2023 to 16/11/2023 respectively at Mal River under Mal Municipality.

This year all the necessary arrangements were completed prior to the date of immersion for smooth running of the immersion process. Also a joint inspection were held by S.D.O. Mal, Chairman, Mal Municipality and other officials prior to immersion days.

Following arrangements were done :-

- Cleaning of immersion ghat before and after immersion.
- Barricading of ghat
- Adequate lighting
- Public address system
- Deployment of CVD
- Medical Team
- Ambulance
- Trained Volunteers by Mal Municipality
- JCB arrangement
- Police assistance booth and Police deployment
- Arrangement of life buoy and rope for emergency rescue
- Fire fighting arrangement
- Crowd and Traffic management in consultation with police authority

Immersion of Sixty Durga Idols were done on 24/10/2023 and immersion of Kali Idols were done from 13/11/2023 to 16/11/2023 at Mal River. Both the immersion were completed smoothly and peacefully. Also cleaning of ghat were done immediately after immersion.

Signature

30/11/23

Executive Officer  
Mal Municipality

Annexure - R2

-6-



GPS Map Camera  
Jalpaiguri Division, West Bengal, India  
VPJX+J9P, Rishi Rd, Son Gachhi Tea Garden  
West Bengal 735221, India  
Long 88.748441°  
Lat 26.881592°  
20/11/2022 04:21 PM



Annexure 'R2'

-7-



Jalpaiguri Division, West Bengal, India  
VQJ4+JR4, Rishi Rd, Son Gachhi Tea  
Garden, West Bengal 735206, India  
Long 88.757066°  
Lat 26.881509°  
30/11/2023 04:30 PM



Jalpaiguri Division, West Bengal, India  
VPJX+365, Son Gachhi Tea Garden, West  
Bengal 735221, India  
Long 88.748106°  
Lat 26.880148°  
30/11/2023 04:40 PM

Annexure 'R2'

-8-





BEFORE THE HON'BLE NATIONAL  
GREEN TRIBUNAL EASTERN ZONE  
BENCH, KOLKATA

O. A. NO. 62/2023/EZ

In The Matter of:

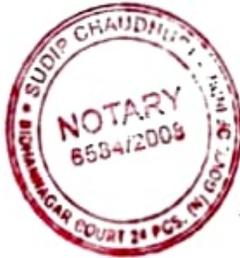
Nabyendu Moulik

... APPLICANT

VERSUS

The State of West Bengal & Ors.

... RESPONDENT(S)



AFFIDAVIT ON BEHALF OF THE  
RESPONDENT NUMBER 05, THE  
CHAIRMAN MAL MUNICIPALITY,  
JALPAIGURI.